

22
BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 482/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th October 2017, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | ICICI Bank Limited -Vs- Eastern Gases Limited | | |
| Under Section | 7 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1) Mr. Joy Laha, Esq. Advocate
2) Mr. Arishprek Gulia, Advocate
3) Mr. Subhasree Dey, Advocate
4) Mr. Ayeeshan Das, Officer of the Financial Creditor
5) Ms. Anandhini Iyer, Officer of the Financial Creditor

1) Vikas Bansya

for the Corporate Debtor.

Vikas Bansya
Adv

Arishprek Gulia
Advocate
16/10/2017.

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. Counsel for the corporate debtor sought leave of the court for handing over the copy of the reply in Court. Prayer is allowed. Copy of the

reply may be handed over to the petitioner. Petitioner may file rejoinder within 3 days from today.

List on 27/10/2017 for admission.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)